

POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF PUNALUR PAPER MILLS LIMITED ("TARGET COMPANY")

The details subsequent to the completion of the Open Offer made vide Public Announcement published on January 12, 2011 and corrigendum to Public Announcement published on March 15, 2011 pursuant to and in compliance with SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto by Mr. Mohammed Ilyas, Mr. Nelson Sebastian, Mr. K. Raveendran, Mr. T.K. Sundaresan, Ms. Omana Subhash and Mr. Mantrirao Venkata Ratnam, ("Acquirers") along with Ms. Darshana Sundaresan, Ms. Prasanna Sundaresan, Ms. Aswathy Sundaresan, Mr. Ajay Sundaresan, Ms. Vimala Raveendran, Ms. Sheena Ilyas, Ms. Sheela Nelson, Ms. Anupama Priyamkari and Ms. Amrutha Priyamkari ("Persons Acting in Concert" or "PACs") to acquire 4,48,318 equity shares having a face value of ₹10/- per equity share representing 20% of the equity share capital of the Target Company from existing equity shareholders at an offer price of ₹10.75 per fully paid up equity share (including interest of ₹ 0.75 per share) and ₹5.38 per partly paid up equity share (including interest of ₹ 0.38 per share) payable in cash are as under:

1. Name and Address of the Target Company : **Punalur Paper Mills Limited** ("Target Company" or "PPML")
Punalur, Kollam District, Kerala
2. Name and Address of Acquirer : **Mr. Mohammed Ilyas**, residing at Thahira Manzil, Nethaji Road, Punalur, Kerala - 691305; **Mr. Nelson Sebastian**, residing at Nelsons House (Soubhagya), Koonamkuzhy, Punalur, Kollam-691305; **Mr. K. Raveendran**, residing at Archana, Panachavila, Anchal Via, Kollam - 691306; **Mr. T.K. Sundaresan** residing at Ashwathy, Sivan Kovil Road, Punalur, Kollam - 691305; **Mrs. Omana Subhash** residing at Velankovil House, Near Railway Station, Thiruvalla P.O., Pathanamthitta Dist.-689101 and **Mr. Mantrirao Venkata Ratnam** residing at 26-65, NSC Bose Road, West Godavari Dist., Tanuku, Andhra Pradesh-534211
3. Name and Address of PAC : **Ms. Darshana Sundaresan**, **Mrs. Prasanna Sundaresan**, **Ms. Aswathy Sundaresan** and **Mr. Ajay Sundaresan** residing at Ashwathy, Sivan Kovil Road, Punalur, Kerala-691305; **Mrs. Vimala Raveendran** residing at "Archana", Panachavila, Edamulackal, Anchal Via- Kollam, Kerala - 691306; **Mrs. Sheena Ilyas** residing at Thahira Manzil, Nethaji Road, Punalur, Kerala-691305; **Mrs. Sheela Nelson** residing at "Soubhagya", Koonamkuzhy, Punalur, Kollam-691305; **Ms. Anupama Priyamkari** and **Ms. Amrutha Priyamkari** residing at "Archana", Panachavila, Edamulackal, Anchal Via- Kollam, Kerala - 691306
4. Name of Manager to the offer : Keynote Corporate Services Limited
5. Name of the Registrar to the offer : S.K.D.C. consultants Limited
6. Offer details
 - a) Date of opening of the offer : Thursday, March 17, 2011
 - b) Date of closure of the offer : Tuesday, April 05, 2011
7. Details of the acquisition:

Sr. No.	Particulars	Proposed in the offer document		Actuals	
1	Offer price	₹ 10.75 per fully paid up share ₹ 5.38 per partly paid up share		₹ 10.75 per fully paid up share ₹ 5.38 per partly paid up share	
2	Share holding of Acquirer/PAC before Acquisition (No. & %)	Nil		Nil	
3	Shares acquired by way of Agreement	11,82,696 (52.76%)		11,82,696 (52.76%)	
4	Shares acquired in the open offer (No. & %)	4,48,318 (20%)		65,400 (2.92%)	
5	Size of the open offer (No of shares multiplied by offer price per share)	₹ 48,19,418.50/-		₹ 6,89,088/-	
6	Shares acquired after PA. but before 7 working days prior to closure date, if any.	Nil		Nil	
7	Post offer share holding of Acquirer/PAC (No. & %)	16,31,014 (72.76%)		12,48,096 (55.68%)	
8	Pre & Post offer share holding of public	Pre Offer	Post Offer	Pre Offer	Post Offer
	No. of Shares:	10,38,900	6,10,574	10,38,900	9,93,492
	Percentage:	(46.35%)	(27.24%)	(46.35%)	(44.32%)

8. Status of the escrow account : The amount lying in the Escrow A/c is being refunded to the Acquirer.
9. Payment of interest, if any : NIL
10. Status of Investor Complaints : No investor complaints have been received in respect of the offer.

The Acquirers and the PACs accept responsibility jointly and severally for the information contained in this Public Announcement and are responsible for the obligations of the Acquirers/PACs as laid down in the SEBI (SAST) Regulations.

This Public Announcement would also be made available on the SEBI's website www.sebi.gov.in

**Issued on behalf of Acquirers and PACs by:
Manager to the Offer**

KEYNOTE

KEYNOTE CORPORATE SERVICES LTD.

4th Floor, Balmer Lawrie Building .5.J.N. Heredia Marg, Ballard Estate ,Mumbai - 400001

Tel.: (022) 3026 6000-3; **Fax :** (022) 2269 4323, **E- mail :** mbd@keynoteindia.net

SEBI Regn.: INM000003606 **AMBI Regn. No.** AMBI/040

Contact Person : Ms. Girija Sangole

Place : Mumbai

Date : 21/04/2011

CONCEPT

Size: 12 x 23 sq. cm